

को विभिन्न मन्त्रालयों के संगठन तथा पद्धति अधिकारियों की बैठक में पहुँचे निष्कर्षों में से एक निष्कर्ष यह था कि मन्त्रालय के सहायकों और सम्बन्धित व्यक्तियों (डीलिंग हैंड्स) को उनके अनुभागों से प्रथवा कम से कम उनके स्थानों (सीट) से तीन वर्षों में एक बार बदला जाना चाहिए ताकि विभिन्न श्रेणियों के व्यक्ति अपने कर्तव्यों का यथासम्भव विविध तथा विस्तृत अनुभव ग्रहण करे। ऐसे अन्य निष्कर्षों के साथ इस निष्कर्ष को तत्कालीन निदेशक के अर्ध शासकीय पत्र संख्या 11/3/57 ओ० एण्ड एम० दिनांक 6 सितम्बर, 1957 द्वारा सभी मन्त्रालयों और सम्बद्ध कार्यालयों को परिचालित किया गया।

(ख) कर्मचारीवर्ग के परिक्रमण की आवश्यकता को ध्यान में रखा जाता है और प्रशासनिक आवश्यकताओं के अनुसार यथासंभव ऐसे स्थानांतरण किये जाते हैं।

(ग) और (घ). इस विषय पर कोई नये अनुदेश आवश्यक प्रतीत नहीं होते। अनुभागों के अर्ध-वार्षिक निरीक्षण के लिए प्रश्नावली में निरीक्षण अधिकारियों से निश्चित रूप से इस बात पर रिपोर्ट देने की अपेक्षा की जाती है कि क्या योग्यता नियंत्रण के हित में परिक्रमण के सिद्धान्त को ध्यान में रखा गया है।

CORRECTION OF ANSWER TO USQ  
3581 DT. 14.8.1969 RE. A.I.R. NEWS  
BULLETIN IN SINDHI.

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING AND IN THE DEPART-  
MENT OF COMMUNICATIONS (SHRI  
I.K. GUJRAL) : In answer to part (a) of  
Question No. 3581 given on 14.8.1969 in the  
Lok Sabha, it was stated that :

"No, Sir. Sindhi news bulletins are  
broadcast from Delhi, Bhub and  
Ahmedabad in addition to Bombay and  
Jaipur".

The correct position, however, is that  
though the news bulletins in Sindhi originate  
from News Services Division of All India

Radio, Delhi, these are not broadcast/relayed  
from Delhi Station of All India Radio.  
The answer stands corrected to the following  
extent :

"No, Sir. Sindhi News Bulletins  
are relayed by Bhub and Admedabad in  
addition to Bombay and Jaipur".

CORRECTION OF ANSWER TO USQ  
5160 DT. 28.8.1969 RE. IMPORTED  
TRACTORS ALLOTTED TO MADHYA  
PRADESH.

THE MINISTER OF FOOD AND  
AGRICULTURE AND LABOUR, EMP-  
LOYMENT AND REHABILITATION  
(SHRI JAGJIWAN RAM) : In Lok Sabha  
Unstarred Question No. 5160 answered in  
the Lok Sabha on the 28th August, 1969,  
information on the following points was  
sought :

- the number of tractors given to  
Madhya Pradesh out of those im-  
ported from USSR and other  
countries during the financial years  
1967-68 and 1968-69 ;
- the number of tractors proposed to  
be given to Madhya Pradesh during  
the financial year 1969-70 ; and
- the number of tractors demanded  
by the Madhya Pradesh Govern-  
ment from the Central Government  
for the development of agriculture  
in the State and the action proposed  
to be taken by the Central Govern-  
ment in regard to the supply of  
these tractors to them ?

In reply to the above questions, the  
following information was given :

- 775 tractors out of those imported  
from USSR and other countries  
during the financial years 67-68 and  
68-69 were allotted to Madhya  
Pradesh. The details are as  
under :

	Nos.
Zetor-2011	400
DT-14B	300
Byelarus	75
	<hr/>
	775

- and (c). The State Government  
has asked for 2,400 tractors this